

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/2016
NAME OF THE PETITIONER(S) : A.R. Rajasekar
NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others
UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) Navneet Kumar Murthy for Respondent



2) Sandeep Kumar

Petitioner



Per. Mukund.

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 19.02.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc